

**PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 32932-33 OF 2015**  
WITH PRAYER FOR INTERIM RELIEF

M/S. DESIGNARCH INFRASTRUCTURE PVT.  
LTD. AND ANR.

...PETITIONER(S)

VERSUS

VICE CHAIRMAN, GHAZIABAD DEVELOPMENT  
AUTHORITY & ORS.

...RESPONDENT

**OFFICE REPORT**

The matter above mentioned was listed before the Hon'ble Court on 20.11.2015, when the Court was pleased to pass the following order:

“Delay condoned.

Issue notice on the application for condonation of delay, on interim relief and on the special leave petition, through speed post, returnable on 04<sup>th</sup> January, 2016.

Tag with S.L.P.(Civil) No. 22922/2014.

Permission to file additional documents is granted.”

Accordingly, show cause notice(returnable) for 04.01.2016 was issued to all the three respondents on 01.12.2015 through speed post. Mr. R.U.Upadhyay & Mr. Bankey Bihari, Advocates have filed Vakalatnama and Memo of Appearance on behalf of Respondent Nos.1-2 & 3 respectively but no Counter Affidavit has been filed so far.

It is submitted that Counsel for the Petitioner has on 23.12.2015 filed additional documents alongwith application for exemption from filing official translation and same is being circulated to the Hon'ble Court.

Service of Show Cause Notice is complete.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 07<sup>th</sup> day of January, 2016.

**ASSISTANT REGISTRAR**

Copy to:

Mr. Rakesh Kumar, Adv.

Mr. Bankey Bihari, Adv.

Mr. R.U.Upadhyay, Adv.

**ASSISTANT REGISTRAR**